

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.177 OF 2019 IN
DFR NO. 45 OF 2019**

Dated: 5th February, 2019

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution
Company Limited**

.... Appellant(s)

Vs.

**Maharashtra State Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Anup Jain
Mr. Lokesh Malia

Counsel for the Respondent(s) :

ORDER

One week's time is granted at the request of the learned counsel appearing for the Appellant to file better affidavit explaining the delay in filing the Appeal.

List the matter on **13.02.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/bn

**(Justice N. K. Patil)
Judicial Member**